

AND RURAL DEVELOPMENT be pleased to state :

(a) whether the average yield per acre of groundnut in Saurashtra region has been declining in the last five years;

(b) whether the Union Government have set up an enquiry under a research project to look into this problem; and

(c) if so, steps being taken to rectify this situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The average yield of groundnut per hectare in Saurashtra region has been fluctuating from year to year due to seasonal conditions during the groundnut growing period.

(b) and (c). Research on groundnut is being pursued vigorously at Junagarh under the aegis of Gujarat Agricultural University. In addition to the existing improved varieties like GAUG-10, J-11, JL-24 which are high yielding varieties in the spreading and bunch habit groups, two more varieties, GG-1 and GG-2, have been evolved. Besides, a National Research Centre for Groundnut has been established at Junagarh by the Indian Council of Agricultural Research to generate new breeding material with built-in high yield to combined with disease and pest resistance, draught and cold tolerance etc.

[*Translation*]

Mismanagement During the Tenth I.F.F.

5359. SHRI SARFARAZ AHMED : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware of the mismanagement and disorder during the Tenth International Film Festival and whether they have got any enquiry conducted into the matter;

(b) if so, the name of the officer who conducted the enquiry and the details of the report submitted by him; and

(c) the action taken by Government against officers found responsible for mismanagement ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) There was some confusion towards the end of the Inaugural Function of the 10th International Film Festival of India when an attempt was made to introduce the important film personalities present on the occasion to the audience. There were also press reports about mismanagement in certain respects. However, no enquiry has been ordered by the Government.

(b) and (c). Do not arise.

Schemes for the Sale of Asiad Flats

5360. SHRI SARFARAZ AHMED : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of schemes formulated for the sale of flats in Asiad Village by the Delhi Development Authority indicating the dates of their formulation as also the dates on which applications were invited therefor;

(b) the number of applications received under each schemes and the total amount of money of the applicants deposited with DDA;

(c) the time by which flats are likely to be allotted to the applicants and if it is not proposed to allot the flats the reasons therefor; and

(d) the reasons for changing the schemes every time ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) 853 flats constructed in the Asian

Games Village Complex were to be disposed of as follows :—

- (i) 599 flats were to be sold to non-resident Indians against foreign exchange as per Govt. decision dated 6.6.1983. Applications were invited by DDA in November, 1983. The last date for receipt of applications fixed as 31st December, 1983 was extended twice upto end of January and February, 1984 respectively.
- (ii) 254 flats were to be disposed of to the Nationalised Banks/Public Sector Undertakings, other Public Financial Institutions, as per Govt. decision dated 6.12.1983.
- (b) (i) In all 95 applications were received from non-resident Indians and a sum of US Dollars 4,75,000 was received as earnest money. 67 applications have since been withdrawn. Against the remaining 28 applicants who have been allotted flats, possession of 8 flats has been given after receiving full payment in foreign exchange.
- (ii) Out of 254 flats to be sold to Nationalised Banks/Public Sector Undertakings/other Public Financial Institutions, 190 flats have been allotted to various Nationalised Banks/Public Sector Undertakings/other Public Financial Institutions and a total amount of 21.32 crores has been recovered. Remaining 64 flats are likely to be disposed of shortly. About 277 applications of Nationalised Banks/Public Sector Undertakings/other Public Financial Institutions are still pending.
- (c) The remaining flats will be disposed of shortly.
- (d) Change only once is envisaged on account of poor response from non-resident Indians.

Target for Construction of Houses by DDA

5361. SHRI SARFARAZ AHMAD : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi Development Authority will construct one lakh houses every year

(b) if so, the out-lines thereof and the steps taken so far by Delhi Development Authority to achieve this target and the time by which this target is likely to be achieved ; and

(c) whether raw material has been procured for achieving this target ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) DDA is planning to construct 1 lakh houses per year.

(b) 59019 houses are at various stages of construction and likely to be completed during 1985-86. 30,219 houses are under process, the construction of which is likely to be started during 1985-86. In addition, several new housing pockets have been identified recently which would cover about 70 houses to be taken up during 1985-86.

(c) Basically DDA is getting the works executed through contractors and raw-materials for houses are to be arranged by the contractors themselves except for a few items like cement steel, pipes etc, which are stipulated for issue by DDA. DDA expects to procure all this material in the requisite quantities with the cooperation of concerned Ministries/Departments of the Government of India subject to unforeseen contingencies.

[English]

Reorganisation of Rat Control Advisory Board

5362. SHRI VIJAY N. PATIL : Will the Minister of AGRICULTURE